

scheme for conducting further investigations for the consideration of and financial assistance from the Indian Council of Agricultural Research.]

### आयुर्वेदिक औषधियों की सूची का तैयार किया जाना

२१३. श्री नवाब सिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि क्या सरकार कुछ ऐसी प्रसिद्ध आयुर्वेदिक औषधियों की सूची तैयार करने के लिये कार्यवाही कर रही है जो साधारण रोगों में प्रयुक्त की जा सकें ? यदि हाँ, तो इस सम्बन्ध में अब तक क्या कार्यवाही हो चुकी है ।

†[PREPARATION OF LIST OF AYURVEDIC MEDICINES

213. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to state whether Government are taking steps to prepare a list of some well-known Ayurvedic medicines which could be used for common diseases? If so, what action has so far been taken in this connection?]

स्वास्थ्य मंत्री (श्री डी० पी० कर्मकर) : अब तक ऐसी कोई कार्यवाही नहीं की गई है ।

†[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): No such action has been taken so far.]

### GENERATION AND DISTRIBUTION OF ELECTRICITY IN DELHI

214. SHRI M. VALIULLA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government have asked the Delhi Corporation to take over complete control of the generation and distribution of electricity for the whole of the Union Territory of Delhi; and

(b) if so, what are the reasons for taking such a step?

† [ ] English translation.

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Under the Delhi Municipal Corporation Act, 1957, the Delhi Corporation is charged with the responsibility of generation and supply of electricity for the whole of the Union Territory of Delhi. The Corporation is also responsible for distribution of power in the whole of the area, except that served by the existing licensees namely the New Delhi Municipal Committee, the Delhi Cantt. Notified Area Committee and the Shahdara Electric Supply Undertaking. Because of the shortage of generating capacity, the powers of the Corporation and the licensees in respect of distribution, have been subjected to certain restrictions with a view to ensuring an equitable distribution of power. This control is being exercised by the Chief Commissioner, Delhi, advised by a Committee with a non-official Chairman.

### POPULARISATION OF PENICILLIUM MICITIAM FOR PHYSICAL IMPROVEMENT OF CATTLE AND POULTRY

215. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state what steps have been taken by Government to popularize the use of Penicillium Micitiam for the physical improvement of cattle and poultry?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): Experiments conducted at the Indian Veterinary Research Institute have shown that penicillin mycelium, which is a waste product of the Penicillin factory at Pimpri, Poona, can be used with advantage as a poultry feed. The Pimpri factory have, however, since decided to sell all available supplies at a high price to a contractor for manuring sugarcane. It will not, therefore, be economical to develop this product as a poultry feed.

No experiments have been conducted on feeding penicillin mycelium residue to cattle.